GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 834

TO BE ANSWERED ON 21.11. 2019

POWER GENERATED FROM WASTE GARBAGE/MATERIAL

834. DR. NISHIKANT DUBEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) The quantum of power generated from waste garbage/material in the country along with the financial assistance provided by the Government to various States during the last three years and the current year, State/UT-wise;

(b) whether the schemes/programmes being implemented in various States for developing renewable energy sources have been successful; and

(c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R. K. SINGH)

(a) A total capacity of 56.34 MW has been set up for power generation from waste garbage/material during last three years and current year in the country. The State/UT-wise details is at **Annexure-I**.

The details of Central Financial Assistance (CFA) provided by the Government to the private developers in different States/UTs for installation of projects to generate power from waste garbage/material are given in **Annexure-II**.

(b) & (c) The Ministry of New and Renewable Energy is implementing the scheme "**Programme on Energy from Urban, Industrial and Agricultural Wastes/ Residues**" for promoting of setting up of waste-to-energy plants to recover energy in the form of Biogas or BioCNG or Power from Urban, Industrial and Agricultural Waste / Residues for meeting certain niche energy demands of urban, industrial and commercial sectors in the country. The scheme provides Central Financial Assistance in the form of back-ended subsidy to developers for setting up of such projects.

So far 199 waste-to-energy projects for generation of Biogas/BioCNG/Power based on Urban, industrial, agricultural waste and Municipal Solid Waste have been successfully established in the country. The State/UT-wise details of installed waste-to-energy plants in the country, as on 31.10.2019, are given in **Annexure-III**.

Annexure-I referred to in Reply to part (a) of the Lok Sabha Unstarred Question No. 834 for 21/11/2019 regarding "Power Generated from Waste Garbage/Material"

"Details of Power generation plants based on waste/garbage installed in last 3 years and current year, as on 31.10.2019"

| Sr.No. | State | Installed capacity of Power generation plants (MW) |
|--------|----------------|--|
| 1 | Delhi | 36.00 |
| 2 | Gujarat | 1.067 |
| 3 | Madhya Pradesh | 11.50 |
| 4 | Uttar Pradesh | 2.77 |
| 5 | Karnataka | 2.0 |
| 6 | Maharashtra | 1.5 |
| 7 | Punjab | 1.5 |
| | | 56.34 MW |

<u>Annexure-II</u>

•

(D · C

Annexure-II, referred to in Reply to part (a) of the Lok Sabha Unstarred Question No. 834 for 21/11/2019 regarding "Power Generated from Waste Garbage/Material"

"State-wise list of Central Financial Assistance provided by Government during last 3 years and current year for Power generation plants based on waste/garbage, as on 31.10.2019"

| | | (Rs in Crore) | | |
|----|------------------|---------------|--|--|
| SI | Name of State/UT | Total | | |
| 1 | Andhra Pradesh | 2.14 | | |
| 2 | Delhi | 130 | | |
| 3 | Gujarat | 1.61 | | |
| 4 | Maharashtra 1.41 | | | |
| 5 | Uttar Pradesh | 0.55 | | |
| | Total | 135.71 | | |

Annexure-III, referred to in Reply to part (b) of the Lok Sabha Unstarred Question No. 834 for 21/11/2019 regarding "Power Generated from Waste Garbage/Material"

"State-wise details of installed capacity of waste-to-energy plants set up in the country, as on 31.10.2019"

| S.No. | State/UT | Biogas (A) | BioCNG (B) | Power (C) | Total (A+B+C) |
|-------|------------------|---------------------|-----------------|-----------------|------------------|
| | | m³/day | Kg/day | MW | MWeq |
| | | (No. of plants) | (No. of plants) | (No. of plants) | (No. of plants) |
| 1 | Andhra Pradesh | 80,540 <i>(6)</i> | - | 40.82(15) | 47.53 (21) |
| 2 | Bihar | 12,000 (1) | - | - | 1.00 (1) |
| 3 | Chhattisgarh | - | - | 0.33 (1) | 0.33 (1) |
| 4 | Delhi | - | - | 52.00 (3) | 52.00 (3) |
| 5 | Gujarat | 24,800(4) | 28338 (5) | 11.275 (10) | 19.25 (19) |
| 6 | Haryana | - | 4250 (3) | 4.0 (2) | 4.89 (5) |
| 7 | Himachal Pradesh | 12,000 (1) | - | - | 1.00 (1) |
| 8 | Karnataka | 58,060 (3) | 9521 (3) | 7.8(5) | 14.62 (11) |
| 9 | Kerala | 2,760 (1) | - | - | 0.23 (1) |
| 10 | Madhya Pradesh | 27,014 (5) | 1,200 (1) | 15.4 (3) | 17.90(9) |
| 11 | Maharashtra | 1,09636 (10) | 27,723 (4) | 28.713 (15) | 43.63 (29) |
| 12 | Punjab | 34796 (5) | 1,847 (1) | 14.92(7) | 18.20 (13) |
| 13 | Rajasthan | - | 4,000 (2) | 3.0 (1) | 3.83 (3) |
| 14 | Tamil Nadu | 1,50218 <i>(28)</i> | - | 10.45(6) | 22.97 (34) |
| 15 | Telangana | 29100 (4) | - | 19.5(4) | 21.93 (8) |
| 16 | Uttar Pradesh | 62,320 (6) | 2,000 (1) | 44.63 (22) | 50.24 (29) |
| 17 | Uttarakhand | 67,260 (5) | 5,880 (2) | 1.89 (2) | 8.72 (9) |
| 18 | West Bengal | 14,000(2) | - | - | 1.17 (2) |
| | Total | 6,84,504 (81) | 84,759 (22) | 254.73 (96) | 329.43 (199) |
| | (In MWeq) | 57.04 MWeq (81) | 17.66 MWeq (22) | | |